

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 844  
TO BE ANSWERED ON 07<sup>th</sup> FEBRUARY, 2017

LINKING RATION CARDS WITH AADHAAR

844. SHRI C. MAHENDRAN:  
SHRI SHARAD TRIPATHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of ration cards issued, State and category-wise;
- (b) whether there is a provision of regular correction in BPL list and ration card in the concerned rules and if so, the details in this regard and the position of its implementation;
- (c) whether the Government has received a proposal to increase the number of beneficiaries under different schemes of the Ministries and if so, details in this regard and the response of the Government in this regard;
- (d) whether the Aadhaar has helped the Government to eliminate bogus ration cards in the country and if so, the details thereof, State-wise;
- (e) whether all the Aadhaar cards in the country are now linked with ration cards and if so, the details thereof, State-wise; and
- (f) whether the Government is planning to make the linking of Aadhaar with ration cards compulsory and if so, the details thereof?

A N S W E R  
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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- (a): After implementation of NFSA, beneficiaries are identified under following two categories namely:
- (i) Antyodaya Anna Yojana (AAY) Households, and
  - (ii) Priority Households.

As per information received from States/UTs, a statewise statement showing the number of ration cards issued as on 15.11.2016 is at Annexure-I.

(b): TDPS (Control) Order, 2015 stipulates that State/UT Governments are required to review the lists of beneficiaries every year for the purpose of deletion of ineligible families and inclusion of eligible families. State/UT Governments have been requested from time to time to carry out drives for reviewing the list of beneficiaries under TPDS. The exercise of deletion of bogus/ineligible cards and inclusion of eligible families is a continuous process and State/UT Governments are to periodically carry out the same.

(c): Proposal from States/UTs are regularly received for revising allocation of foodgrains whenever there is any increase/ decrease in number of beneficiaries identified under National Food Security Act. Allocation of foodgrains under the Act are made on the basis of identification of eligible households within the prescribed ceiling, reported by the States/UTs, availability of beneficiaries details on the PDS portal and foodgrains entitlements prescribed for eligible households under the Act. As and when request from States/UTs for revision in the allocation, based on identification of additional eligible households, within the ceiling on coverage, is received, such request is considered and foodgrains allocation is revised.

(d) to (f): All States/UTs have also been requested to seed the Aadhaar numbers in Ration Card database. The scheme will enable removal of bogus/ineligible ration cards and better targeting of food subsidy, facilitate availability of foodgrains to intended beneficiaries at Fair Price Shops (FPS), check leakages and diversions etc. As on 24.01.2017, 100% digitization of ration cards and approx 73% seeding of Aadhaar has been achieved and approx 1.78 lakh e PoS are currently operating at Fair Price Shops. A state-wise statement showing the deletion of ration cards during the year 2013 to 2016 (upto 16.11.2016) due to detection of ghost / fraudulent / duplicate / ineligible / migration / deaths etc during the process of digitization, de-duplication/ Aadhaar seeding is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 844 DUE FOR ANSWER ON 07.02.2017 IN THE LOK SABHA

STATEMENT INDICATING STATE-WISE NUMBER OF RATION CARDS UNDER NATIONAL FOOD SECURITY ACT, 2013 राष्ट्रीय खाद्य सुरक्षा अधिनियम 2013 के अंतर्गत कवर किए गए राशन कार्डों की राज्य1-वार संख्या

(Compilation of information received from States/UTs by 15.11.2016)

(दिनांक 15.11.2016 तक राज्य/संघ राज्य क्षेत्र से प्राप्त सूचना का संकलन )

(Figures in lakhs) (आंकड़े लाख में)

S.No. क्र. सं.	Name of the State/UT राज्य/ संघ राज्या क्षेत्रों के नाम	Ration Cards राशन कार्ड		
		AAY एएवाई	PHH पीएचएच	Total (AAY + PHH) कुल (एएवाई + पीएचएच)
1	Andhra Pradesh आंध्र प्रदेश	9.08	82.95	92.03
2	Arunachal Pradesh अरुणाचल प्रदेश	0.37	1.39	1.76
3	Assam असम	7.04	50.78	57.82
4	Bihar बिहार	25.01	129.00	154.01
5	Chhattisgarh छत्तीसगढ़	7.19	43.78	50.97
6	Delhi दिल्ली	0.77	18.75	19.52
7	Goa गोआ	0.13	1.25	1.38
8	Gujarat गुजरात	8.05	62.05	70.11
9	Haryana हरियाणा	2.56	26.74	29.30
10	Himachal Pradesh हिमाचल प्रदेश	1.93	5.04	6.98
11	Jammu & Kashmir जम्मू-कश्मीर	2.32	13.65	15.97
12	Jharkhand झारखंड	9.17	49.24	58.41
13	Karnataka कर्नाटक	7.97	97.52	105.48
14	Kerala केरल	5.96	28.37	34.33
15	Madhya Pradesh मध्यप्रदेश	13.87	102.71	116.58
16	Maharashtra महाराष्ट्र	25.05	123.23	148.28
17	Manipur मणिपुर	0.66	4.51	5.17
18	Meghalaya मेघालय	0.15	4.07	4.22
19	Mizoram मिजोरम	0.26	1.16	1.42
20	Nagaland नागालैंड	0.48	2.36	2.84
21	Odisha ओड़ीशा	10.19	75.35	85.54
22	Punjab पंजाब	1.20	32.82	34.03
23	Rajasthan राजस्थान	6.27	92.90	99.17
24	Sikkim सिक्किम	0.17	0.81	0.98
25	Tamil Nadu तमिलनाडु	17.17	78.54	95.71
26	Telangana तेलंगाना	5.74	43.08	48.82
27	Tripura त्रिपुरा	1.10	4.80	5.90
28	Uttar Pradesh उत्तर प्रदेश	40.95	294.02	334.96
29	Uttarakhand उत्तराखंड	1.84	11.46	13.30
30	West Bengal प. बंगाल *	51.82	550.03	601.85
31	A&N Island अंडमान और निकोबार द्वीप समूह	0.04	0.09	0.13
32	Chandigarh चंडीगढ़	0.00	0.59	0.59
33	D & N Haveli दा. एवं न. हवेली	0.04	0.37	0.41
34	Daman & Diu दमण एवं दीव	0.01	0.23	0.24
35	Lakshadweep लक्षद्वीप	0.01	0.04	0.05
36	Pudducherry पुडुचेरी	0.28	1.53	1.81
TOTAL		264.86	2,035.22	2,300.08

\* In place of one card for one family, West Bengal issues ration card to all eligible individual beneficiaries separately

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ANNEXURE REFERRED TO IN REPLY TO PARTS (d) to (f) OF THE UNSTARRED QUESTION NO. 844 DUE FOR ANSWER ON 07.02.2017 IN THE LOK SABHA

### Updated Statement of Deleted Ration Cards (16 November 2016)

Sl.	States/UTs	State-wise Total
1	Andaman & Nicobar	37
2	Andhra Pradesh	9,67,000
3	Arunachal Pradesh	14,911
4	Assam	72,746
5	Bihar	41,369
6	Chandigarh	0
7	Chhattisgarh	10,39,000
8	Dadra & Nagar Haveli	1,647
9	Daman & Diu	0
10	Delhi	35,056
11	Goa	1,11,020
12	Gujarat	1,39,174
13	Haryana	1,92,130
14	Himachal Pradesh	3,260
15	Jammu and Kashmir	0
16	Jharkhand	7,933
17	Karnataka	46,19,988
18	Kerala	0
19	Lakshadweep	1,390
20	Madhya Pradesh	1,09,436
21	Maharashtra	21,62,391
22	Manipur	0
23	Meghalaya	0
24	Mizoram	997
25	Nagaland	0
26	Odisha	7,61,460
27	Puducherry	28,008
28	Punjab	1,01,249
29	Rajasthan	13,23,406
30	Sikkim	4,760
31	Tamil Nadu	3,70,727
32	Telangana	19,39,481
33	Tripura	1,76,986
34	Uttar Pradesh	24,72,135
35	Uttarakhand	0
36	West Bengal <sup>§</sup>	66,13,961
	<b>Grand Totals</b>	<b>2,33,11,658</b>

§ West Bengal has individual Ration Cards system

